## INDEX

PART-III

## Checklist of Forms and other information/ documents for tariff filing for Transmission System

	tariff filing for Transmission System	
Form No.	Tariff Filing Formats (Transmission)	Tick
FORM- 1	Summary Sheet	
FORM-2	Details of Transmission Lines and Substations	
FORM-3	Normative Parameters considered for tariff calculations	
FORM- 4	Details of Foreign loans	
FORM-5	Abstract of Admitted Cost for the existing Projects	
FORM-5A	Abstract of Project Cost Estimates and Schedule of Commissioning	
	for the new Projects	
FORM-5B	Break-up of Project Cost for Transmission System	
FORM-5C	Break-up of Construction/Supply/Sevice packages	
FORM-5D	Details of elementwise cost	
FORM- 6	Financial Package upto COD	
FORM- 7	Details of Project Specific Loans	
FORM- 8	Details of Allocation of corporate loans to various transmission	
	elements	
FORM-9	Statement of Additional Capitalisation after COD	
FORM- 10	Financing of Additional Capitalisation	
FORM- 10	Statement of Depreciation	
FORM- 12	Calculation of Depreciation Rate	
FORM- 12 FORM- 13	Calculation of Weighted Average Rate of Interest on Actual Loans	
FORM- 13A	Calculation of Interest on Loans	
FORM- 13A	Calculation of Advance Against Depreciation (AAD)	
FORM- 14		
	Calculation of Interest on Working Capital	
FORM- 16	Draw Down Schedule for Calculation of IDC & Financing Charges	
Other Infor	mation/ Documents	
SI. No.	Information/Document	Tick
		TICK
1	Certificate of incorporation, Certificate for Commencement of	
	Business, Memorandum of Association, & Articles of Association (	
	For New Station setup by a company making tariff application for	
	the first time to CERC)	
2	Regionwise and Corporate audited Balance Sheet and Profit &	
	Loss Accounts with all the Schedules & annexures for the new	
	Transmission System & for the relevant years.	
3	Copies of relevant loan Agreements	
4	Copies of the approval of Competent Authority for the Capital Cost	
	and Financial package.	
5	Copies of the Equity participation agreements and necessary	
	approval for the foreign equity.	
6	Copies of the BPTA/TSA with the beneficiaries, if any	
7	Detailed note giving reasons of time and cost over run, if	
•	applicable.	
8	Any other relevant information, (Please specify)	
-	onic copy in the form of CD/Floppy disc shall also be	

Note: Electronic copy in the form of CD/Floppy disc shall also be

Appendix-I Part-III(Transmission)